

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :04-07-2024

Date : 04.07.2024									
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Appli ed For	Deali ng Secti on	Sea t
1	56464/2 024	04.07.20 24	BLAPL- 5892/20 24	MK MOHANTY	C.O.		Order Dtd. 2024- 07-01	BAIL-2	(Se at No- 10)
2	56465/2 024	04.07.20 24	BLAPL- 4567/20 24	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-01		(Se at No- 10)
3	56466/2 024	04.07.20 24	BLAPL- 5643/20 24	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-01	BAIL-2	(Se at No- 8)
4	56468/2 024	04.07.20 24	BLAPL- 4683/20 24	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-01		(Se at No- 8)
5	56470/2 024	04.07.20 24	BLAPL- 6381/20 24	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-01		(Se at No- 8)
6	56472/2 024	04.07.20 24	ABLAPL- 4798/20 24	GYANENDRA CHAITANYA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-01		(Se at No- 8)
7	56474/2 024	04.07.20 24	ABLAPL- 4699/20 24	SAMBEET PATTANAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 07-01		(Se at No- 8)
8	56476/2 024	04.07.20 24	ABLAPL- 4629/20 24	SK JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-01		(Se at No- 8)
9	56478/2 024	04.07.20 24	ABLAPL- 4695/20 24	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 07-01		(Se at No- 8)

10	56479/2024	04.07.2024	ABLAPL-4774/2024	KC SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-07-01	BAIL-2	(Se at No-7)
11	56489/2024	04.07.2024	WP (C) - 41680/2023	M. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
12	56493/2024	04.07.2024	WP (C) - 27486/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-02	WRIT BRANCH -7	(Se at No-18)
13	56494/2024	04.07.2024	WP (C) - 27486/2023	S C SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-07-02	WRIT BRANCH -7	(Se at No-18)
14	56495/2024	04.07.2024	CRP-25/2023	P C BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-16	CIVIL REVISION	(Se at No-1)
15	56496/2024	04.07.2024	CRP-16/2016	S M DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-03	CIVIL REVISION	(Se at No-1)
16	56498/2024	04.07.2024	BLAPL-6387/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02	BAIL-2	(Se at No-7)
17	56501/2024	04.07.2024	ABLAPL-6541/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02	BAIL-1	(Se at No-6)
18	56508/2024	04.07.2024	BLAPL-4767/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02		(Se at No-6)
19	56509/2024	04.07.2024	FAO-153/2024	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-28	MISC. APPEAL SEC.	(Se at No-9)
20	56511/2024	04.07.2024	WPC (OA) - 128/2018	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	OA Branch	(Se at No-1)
21	56513/2024	04.07.2024	WPC (OA) - 324/2018	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	OA Branch	(Se at No-1)
22	56514/2024	04.07.2024	WPC (OA)	M/S R.K. BISOI	C.O.	COURT	Order	OA	(Se

	024	24	- 119/201 8			NO. 2 OLD	Dtd. 2024- 07-01	Branch	at No- 1)
23	56516/2 024	04.07.20 24	RPFAM- 280/202 3	A.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 08-20	FIRST APPEAL	(Se at No- 5)
24	56518/2 024	04.07.20 24	ABLAPL- 1254/20 24	SRIKANT KUMAR BARIK	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02	BAIL-2	(Se at No- 8)
25	56519/2 024	04.07.20 24	WPC (OAC) - 3236/20 16	P.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024- 06-24	OA Branch	(Se at No- 1)
26	56520/2 024	04.07.20 24	WPC (OAC) - 2071/20 17	S.K. PARIDA	C.O.	COURT NO. 20	Order Dtd. 5000- 01-01	OA Branch	(Se at No- 1)
27	56521/2 024	04.07.20 24	WP (C) - 15679/2 024	D. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -4	(Se at No- 17)
28	56522/2 024	04.07.20 24	WP (C) - 20607/2 023	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02	WRIT BRANCH -4	(Se at No- 38)
29	56523/2 024	04.07.20 24	BLAPL- 4257/20 24	J KAMILA	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02	BAIL-1	(Se at No- 4)
30	56524/2 024	04.07.20 24	WP (C) - 14586/2 024	D. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -1	(Se at No- 1)
31	56525/2 024	04.07.20 24	ABLAPL- 4783/20 24	PRATAP SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 07-01	BAIL-1	(Se at No- 3)
32	56526/2 024	04.07.20 24	WP (C) - 15630/2 024	K.K. NATH	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -4	(Se at No- 17)
33	56527/2 024	04.07.20 24	ABLAPL- 4659/20 24	AMLAN SHAKTI PAUL	C.O.	COURT NO. 20	Order Dtd. 2024- 07-01		(Se at No- 17)
34	56528/2 024	04.07.20 24	WP (C) - 15634/2 024	K.K. NATH	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -4	(Se at No- 17)

35	56529/2 024	04.07.20 24	WP (C) - 15609/2 024	D. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -4	(Se at No- 17)
36	56530/2 024	04.07.20 24	WP (C) - 13870/2 024	P.N. PATTNAIK	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -8	(Se at No- 29)
37	56531/2 024	04.07.20 24	WP (C) - 15715/2 024	L. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -6	(Se at No- 16)
38	56532/2 024	04.07.20 24	WP (C) - 15711/2 024	A.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -6	(Se at No- 16)
39	56533/2 024	04.07.20 24	ABLAPL- 6544/20 24	R.K DEHURI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-02		(Se at No- 16)
40	56534/2 024	04.07.20 24	LAA- 54/2018	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-24	FIRST APPEAL	(Se at No- 4)
41	56535/2 024	04.07.20 24	WP (C) - 15122/2 024	G. JAYSHING	C.O.	COURT NO. 16	Order Dtd. 2024- 08-05	WRIT BRANCH -7	(Se at No- 48)
42	56536/2 024	04.07.20 24	ABLAPL- 6545/20 24	G. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024- 07-02	BAIL-1	(Se at No- 6)
43	56538/2 024	04.07.20 24	ABLAPL- 4629/20 24	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024- 07-01		(Se at No- 6)
44	56539/2 024	04.07.20 24	ABLAPL- 6537/20 24	A. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024- 07-02		(Se at No- 6)
45	56543/2 024	04.07.20 24	ABLAPL- 6531/20 24	A. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024- 07-02		(Se at No- 6)
46	56545/2 024	04.07.20 24	ABLAPL- 6525/20 24	S. R. PATTNAIK	C.O.	COURT NO. 16	Order Dtd. 2024- 07-02		(Se at No- 6)
47	56546/2 024	04.07.20 24	ABLAPL- 6524/20 24	S. CHOUDHURY	C.O.	COURT NO. 16	Order Dtd. 2024-		(Se at No-

							07-02		6)
48	56549/2024	04.07.2024	ABLAPL-5927/2024	H. K. PATRA	C.O.	COURT NO. 16	Order Dtd. 5000-01-01		(Se at No-6)
49	56551/2024	04.07.2024	ABLAPL-5971/2024	H. K. PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-07-02		(Se at No-6)
50	56552/2024	04.07.2024	WA-1462/2024	ANUPAM DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	WRIT APPEAL	(Se at No-7)
51	56554/2024	04.07.2024	WA-1453/2024	R.R.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	WRIT APPEAL	(Se at No-7)
52	56555/2024	04.07.2024	WA-1584/2024	K.C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	WRIT APPEAL	(Se at No-2)
53	56556/2024	04.07.2024	WA-1807/2022	P.CH. DAS	C.O.	CHIEF JUSTICE'S COURT		WRIT APPEAL	(Se at No-6)
54	56557/2024	04.07.2024	WA-1292/2024	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-6)
55	56558/2024	04.07.2024	CONTC-3593/2024	M.D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02		(Se at No-6)
56	56559/2024	04.07.2024	CONTC-6814/2023	R.R.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02	CONTEMPT	(Se at No-1)
57	56560/2024	04.07.2024	WP (C) - 9688/2024	B.B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01	WRIT BRANCH -1	(Se at No-1)
58	56561/2024	04.07.2024	ABLAPL-5907/2024	SRIKANT KUMAR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02	BAIL-1	(Se at No-4)
59	56562/2024	04.07.2024	CRREV-393/1998	S.C. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	CRIMINAL REVISION	(Se at No-3)
60	56564/2024	04.07.2024	ABLAPL-6561/20	DILLIP KUMAR MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd.		(Se at

			24			E'S COURT	2024-07-02		No-3)
61	56565/2024	04.07.2024	ABLAPL-6552/2024	A. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02		(Seat No-3)
62	56567/2024	04.07.2024	ABLAPL-6556/2024	UNMESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02		(Seat No-3)
63	56568/2024	04.07.2024	ABLAPL-3641/2024	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-01		(Seat No-3)
64	56569/2024	04.07.2024	ABLAPL-2158/2024	LOKANATH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-01	BAIL-2	(Seat No-8)
65	56570/2024	04.07.2024	ABLAPL-4672/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-01	BAIL-1	(Seat No-1)
66	56571/2024	04.07.2024	ABLAPL-3832/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-01		(Seat No-1)
67	56572/2024	04.07.2024	ABLAPL-4706/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-01		(Seat No-1)
68	56573/2024	04.07.2024	WP (C) - 15875/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	WRIT BRANCH -7	(Seat No-15)
69	56574/2024	04.07.2024	WP (C) - 15821/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	WRIT BRANCH -7	(Seat No-15)
70	56575/2024	04.07.2024	WP (C) - 15825/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	WRIT BRANCH -7	(Seat No-15)
71	56576/2024	04.07.2024	WP (C) - 15828/2024	K.C. MAJHI	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	WRIT BRANCH -7	(Seat No-15)
72	56577/2024	04.07.2024	WP (C) - 15832/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	WRIT BRANCH -7	(Seat No-15)
73	56578/2024	04.07.2024	WP (C) -	S.CH SUNDARA	C.O.	COURT	Order	WRIT	(Seat No-15)

	024	24	13704/2 024			NO. 2	Dtd. 2024- 07-02	BRANCH -7	at No- 44)
74	56579/2 024	04.07.20 24	WP (C) - 14372/2 024	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	WRIT BRANCH -6	(Se at No- 36)
75	56580/2 024	04.07.20 24	WP (C) - 15530/2 024	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03	WRIT BRANCH -3	(Se at No- 33)
76	56581/2 024	04.07.20 24	WP (C) - 6741/20 24	A.K. ROUL	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	WRIT BRANCH -1	(Se at No- 3)
77	56582/2 024	04.07.20 24	WP (C) - 15064/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 06-27	WRIT BRANCH -6	(Se at No- 26)
78	56583/2 024	04.07.20 24	BLAPL- 5140/20 24	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	BAIL-2	(Se at No- 10)
79	56584/2 024	04.07.20 24	WP (C) - 15549/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	WRIT BRANCH -3	(Se at No- 33)
80	56585/2 024	04.07.20 24	WP (C) - 15551/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	WRIT BRANCH -3	(Se at No- 33)
81	56586/2 024	04.07.20 24	BLAPL- 244/202 4	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	BAIL-1	(Se at No- 1)
82	56587/2 024	04.07.20 24	WP (C) - 15663/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	WRIT BRANCH -4	(Se at No- 17)
83	56589/2 024	04.07.20 24	BLAPL- 3778/20 24	BP TANGA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02		(Se at No- 17)
84	56590/2 024	04.07.20 24	WP (C) - 15665/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	WRIT BRANCH -4	(Se at No- 17)
85	56591/2 024	04.07.20 24	WP (C) - 14272/2 024	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024- 07-02	WRIT BRANCH -5	(Se at No- 32)

86	56592/2 024	04.07.20 24	WP (C) - 15314/2 024	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 07-01	WRIT BRANCH -1	(Se at No- 3)
87	56593/2 024	04.07.20 24	WP (C) - 11861/2 024	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-16	WRIT BRANCH -2	(Se at No- 8)
88	56594/2 024	04.07.20 24	WP (C) - 1475/20 24	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-03	WRIT BRANCH -5	(Se at No- 22)
89	56595/2 024	04.07.20 24	WP (C) - 11868/2 024	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-16	WRIT BRANCH -2	(Se at No- 8)
90	56596/2 024	04.07.20 24	WP (C) - 1475/20 24	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-03	WRIT BRANCH -5	(Se at No- 22)
91	56597/2 024	04.07.20 24	WP (C) - 13427/2 024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-01	WRIT BRANCH -4	(Se at No- 19)
92	56598/2 024	04.07.20 24	WP (C) - 15320/2 024	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-01	WRIT BRANCH -1	(Se at No- 3)
93	56599/2 024	04.07.20 24	WP (C) - 26079/2 023	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-01	WRIT BRANCH -7	(Se at No- 48)
94	56600/2 024	04.07.20 24	CRLREV- 26/2021	A.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024- 09-03	CRIMIN AL REVISI ON	(Se at No- 2)
95	56601/2 024	04.07.20 24	CRLREV- 244/202 4	N.K. SATAPATHY	C.O.	COURT NO. 10		CRIMIN AL REVISI ON	(Se at No- 1)
96	56602/2 024	04.07.20 24	WP (C) - 15242/2 024	P. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -8	(Se at No- 40)
97	56603/2 024	04.07.20 24	CRLREV- 277/202 4	S.K. PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024- 08-01	CRIMIN AL REVISI ON	(Se at No- 1)
98	56604/2 024	04.07.20 24	WP (C) - 15222/2 024	T. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-	WRIT BRANCH -8	(Se at No-

							07-02		40)
99	56605/2 024	04.07.20 24	CRLREV- 155/202 4	B.K. DALAI	C.O.	COURT NO. 10	Order Dtd. 2024- 07-25	CRIMIN AL REVISI ON	(Se at No- 4)
10 0	56606/2 024	04.07.20 24	WP (C) - 15073/2 024	S. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -6	(Se at No- 26)
10 1	56607/2 024	04.07.20 24	WP (C) - 15286/2 024	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -8	(Se at No- 40)
10 2	56608/2 024	04.07.20 24	WP (C) - 15033/2 024	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024- 07-15	WRIT BRANCH -6	(Se at No- 26)
10 3	56609/2 024	04.07.20 24	WP (C) - 15286/2 024	A.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -8	(Se at No- 40)
10 4	56610/2 024	04.07.20 24	WP (C) - 15032/2 024	NIRANJAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -6	(Se at No- 26)
10 5	56611/2 024	04.07.20 24	WP (C) - 15260/2 024	B.K. PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -8	(Se at No- 40)
10 6	56612/2 024	04.07.20 24	WP (C) - 6722/20 24	B. N. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024- 03-22	WRIT BRANCH -1	(Se at No- 3)
10 7	56613/2 024	04.07.20 24	WP (C) - 15260/2 024	R.R.DAS	C.O.	COURT NO. 10		WRIT BRANCH -8	(Se at No- 40)
10 8	56614/2 024	04.07.20 24	WP (C) - 15649/2 024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -4	(Se at No- 17)
10 9	56615/2 024	04.07.20 24	WP (C) - 14567/2 024	B. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -1	(Se at No- 1)
11 0	56616/2 024	04.07.20 24	WP (C) - 15486/2 024	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024- 07-26	WRIT BRANCH -2	(Se at No- 7)
11 1	56617/2 024	04.07.20 24	WP (C) - 15418/2	B. SAMAL	C.O.	COURT NO. 10	Order Dtd.	WRIT BRANCH	(Se at

			024				2024-07-09	-2	No-7)
112	56618/2024	04.07.2024	WP (C) - 13216/2024	D.K. MOHANTY	C.O.	COURT NO. 10		WRIT BRANCH -2	(Se at No-45)
113	56619/2024	04.07.2024	WP (C) - 13190/2024	D.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-02	WRIT BRANCH -1	(Se at No-2)
114	56620/2024	04.07.2024	WP (C) - 11860/2024	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-16	WRIT BRANCH -2	(Se at No-8)
115	56621/2024	04.07.2024	WP (C) - 13122/2024	RABINARAYAN SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02	WRIT BRANCH -1	(Se at No-2)
116	56622/2024	04.07.2024	WP (C) - 13111/2024	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02	WRIT BRANCH -1	(Se at No-2)
117	56623/2024	04.07.2024	CRLREV-213/2024	J. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	CRIMINAL REVISION	(Se at No-1)
118	56624/2024	04.07.2024	WP (C) - 14694/2024	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-09	WRIT BRANCH -2	(Se at No-6)
119	56625/2024	04.07.2024	CRLREV-275/2024	R. K. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-07-01	CRIMINAL REVISION	(Se at No-1)
120	56626/2024	04.07.2024	WP (C) - 14794/2024	R.M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-02	WRIT BRANCH -3	(Se at No-12)
121	56627/2024	04.07.2024	WP (C) - 15300/2024	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-02	WRIT BRANCH -8	(Se at No-40)
122	56628/2024	04.07.2024	CRLREV-135/2024	M. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	CRIMINAL REVISION	(Se at No-4)
123	56629/2024	04.07.2024	WP (C) - 15329/2024	A. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-02	WRIT BRANCH -1	(Se at No-3)
12	56631/2	04.07.2024	CRLREV-	A. K. MOHANTY	C.O.	COURT	Order	CRIMIN	(Se

4	024	24	264/2024			NO. 10	Dtd. 2024-07-02	AL REVISION	at No-1)
125	56635/2024	04.07.2024	CRLREV-160/2013	S B UDGATA	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	CRIMINAL REVISION	(Se at No-5)
126	56636/2024	04.07.2024	CRLMA-17/2022	H K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-02	BAIL-1	(Se at No-2)
127	56637/2024	04.07.2024	CRLMP-557/2024	LAXMI NARAYAN RAYATSINGH	C.O.	COURT NO. 10	Order Dtd. 2024-07-02	WRIT BRANCH -6	(Se at No-35)
128	56638/2024	04.07.2024	CRLMP-955/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	WRIT BRANCH -8	(Se at No-39)
129	56639/2024	04.07.2024	CRLMP-957/2024	D SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	WRIT BRANCH -8	(Se at No-39)
130	56640/2024	04.07.2024	CRLMP-959/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	WRIT BRANCH -8	(Se at No-39)
131	56641/2024	04.07.2024	BLAPL-5145/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2024-07-02	BAIL-2	(Se at No-10)
132	56642/2024	04.07.2024	BLAPL-3588/2024	H K PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-02		(Se at No-10)
133	56643/2024	04.07.2024	BLAPL-1959/2024	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-07-02		(Se at No-10)
134	56646/2024	04.07.2024	ABLAPL-6442/2024	SAROJ KUMAR PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-06-28		(Se at No-10)
135	56648/2024	04.07.2024	WP (C) - 14728/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
136	56649/2024	04.07.2024	WP (C) - 14728/2	GIRISH KU. SUNDARAY	C.O.	COURT NO. 17	Order Dtd.	WRIT BRANCH	(Se at

			024				2024-07-02	(DIVISION BENCH-2)	No-113)
137	56650/2024	04.07.2024	WP (C) - 41981/2023	ANANTA DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
138	56651/2024	04.07.2024	MATA-81/2022	R.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-01	FIRST APPEAL	(Se at No-5)
139	56652/2024	04.07.2024	WP (C) - 15595/2024	H K MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-10-24	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
140	56653/2024	04.07.2024	MATA-81/2022	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	FIRST APPEAL	(Se at No-5)
141	56654/2024	04.07.2024	WP (C) - 15217/2024	M NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-119)
142	56655/2024	04.07.2024	MATA-96/2023	M/S P.K.MOHANTY, D.K.P ANDA, CH T.MISHRA, A.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-02	FIRST APPEAL	(Se at No-4)
143	56656/2024	04.07.2024	WP (C) - 25966/2023	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-12	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
144	56657/2024	04.07.2024	MATA-215/2024	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	FIRST APPEAL	(Se at No-4)
145	56658/2024	04.07.2024	MATA-129/2024	S.P. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-07-24	FIRST APPEAL	(Se at No-3)
146	56659/2024	04.07.2024	WP (C) - 13685/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)

								BENCH-1))
147	56660/2024	04.07.2024	WP (C) - 16397/2018	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
148	56661/2024	04.07.2024	WP (C) - 15450/2024	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-05	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
149	56662/2024	04.07.2024	CRLA-682/2022	M S HASAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	CRIMINAL APPEAL	(Se at No-7)
150	56663/2024	04.07.2024	WP (C) - 15560/2024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
151	56664/2024	04.07.2024	CRLA-1190/2023	A M MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	CRIMINAL APPEAL	(Se at No-9)
152	56665/2024	04.07.2024	CRLA-358/2024	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2024-11-04	CRIMINAL APPEAL	(Se at No-10)
153	56666/2024	04.07.2024	CRLA-284/2022	J P KAR	C.O.	COURT NO. 5	Order Dtd. 2024-11-07	CRIMINAL APPEAL	(Se at No-7)
154	56668/2024	04.07.2024	CRLA-214/2016	S S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Se at No-4)
155	56669/2024	04.07.2024	ARBA-30/2022	J D MUDULI	C.O.	COURT NO. 22	Order Dtd. 2024-07-03	M.J.C.	(Se at No-1)
156	56670/2024	04.07.2024	ARBA-30/2022	BIJAY KUMAR SETHI	C.O.	COURT NO. 22	Order Dtd. 2024-07-03	M.J.C.	(Se at No-1)
157	56671/2024	04.07.2024	CRLA-483/2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 5	Order Dtd. 2024-07-03	CRIMINAL APPEAL	(Se at No-9)

158	56672/2024	04.07.2024	CRLA-489/2023	ABINASH SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
159	56673/2024	04.07.2024	CRLA-74/2024	D P S MALICK	C.O.	COURT NO. 5	Order Dtd. 2024-07-03	CRIMINAL APPEAL	(Se at No-10)
160	56677/2024	04.07.2024	WP (C) - 15474/2024	K.K. NATH	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANCH -2	(Se at No-7)
161	56678/2024	04.07.2024	WP (C) - 15477/2024	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No-7)
162	56679/2024	04.07.2024	WP (C) - 13734/2024	KUNJA SUNDAR DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-03	WRIT BRANCH -7	(Se at No-44)
163	56680/2024	04.07.2024	WP (C) - 8410/2024	N. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-09-12	WRIT BRANCH -4	(Se at No-27)
164	56681/2024	04.07.2024	RPFAM-401/2023	K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-03	FIRST APPEAL	(Se at No-5)
165	56682/2024	04.07.2024	WP (C) - 33824/2023	M.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANCH -6	(Se at No-36)
166	56683/2024	04.07.2024	CMP-539/2024	M R DASH	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	WRIT BRANCH -3	(Se at No-14)
167	56684/2024	04.07.2024	CMP-555/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	WRIT BRANCH -3	(Se at No-14)
168	56685/2024	04.07.2024	CMP-697/2024	G C BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	WRIT BRANCH -4	(Se at No-37)
169	56686/2024	04.07.2024	ABLAPL-2251/2024	KSHTISH	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	BAIL-2	(Se at No-11)
170	56687/2024	04.07.2024	CMP-469/2024	S.N SHARMA	C.O.	COURT NO. 20	Order Dtd. 2024-	WRIT BRANCH -2	(Se at No-

							08-23		6)
17 1	56689/2 024	04.07.20 24	CMP- 677/202 4	AJIT CH MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03		(Se at No- 6)
17 2	56691/2 024	04.07.20 24	CMP- 665/202 4	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024- 08-23	WRIT BRANCH -4	(Se at No- 37)
17 3	56693/2 024	04.07.20 24	WP (C) - 9412/20 21	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	WRIT BRANCH -8	(Se at No- 40)
17 4	56696/2 024	04.07.20 24	WP (C) - 14609/2 024	M K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02	WRIT BRANCH -2	(Se at No- 6)
17 5	56710/2 024	04.07.20 24	ABLAPL- 6187/20 24	A. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03		(Se at No- 6)
17 6	56712/2 024	04.07.20 24	ABLAPL- 5969/20 24	G. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	BAIL-1	(Se at No- 4)
17 7	56714/2 024	04.07.20 24	ABLAPL- 5967/20 24	G. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03		(Se at No- 4)
17 8	56716/2 024	04.07.20 24	ABLAPL- 5964/20 24	S. DASH	C.O.	COURT NO. 20	Order Dtd. 2024- 07-03	BAIL-1	(Se at No- 4)
17 9	56719/2 024	04.07.20 24	BLAPL- 6441/20 24	D.K. DALAI	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02		(Se at No- 4)
18 0	56721/2 024	04.07.20 24	BLAPL- 6435/20 24	B.B. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02		(Se at No- 4)
18 1	56722/2 024	04.07.20 24	BLAPL- 6449/20 24	S.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02		(Se at No- 4)
18 2	56723/2 024	04.07.20 24	ABLAPL- 4283/20 24	S.K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 07-02	BAIL-1	(Se at No- 5)
18 3	56725/2 024	04.07.20 24	CRP- 16/2016	B. BEHERA	C.O.	COURT NO. 20	Order Dtd.	CIVIL REVISI	(Se at

							2024-07-03	ON	No-1)
184	56727/2024	04.07.2024	ABLAPL-5100/2024	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	BAIL-1	(Se at No-4)
185	56732/2024	04.07.2024	WP (C) - 10132/2024	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-28	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
186	56734/2024	04.07.2024	WP (C) - 15669/2024	S. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
187	56735/2024	04.07.2024	WP (C) - 15932/2024	D. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
188	56737/2024	04.07.2024	SAO-5/2019	P R SWAIN	C.O.	DR (J)	Order Dtd. 2024-07-03	SECOND APPEAL	(Se at No-7)
189	56739/2024	04.07.2024	WP (C) - 15776/2024	A. K. SRICHANDAN	C.O.	DR (J)	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
190	56741/2024	04.07.2024	WP (C) - 9103/2016	M.M. PANDA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
191	56743/2024	04.07.2024	WP (C) - 5532/2024	A.K. RANA	C.O.	COURT NO. 22	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
192	56744/2024	04.07.2024	WP (C) - 15710/2024	L. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-07-04	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)

193	56745/2024	04.07.2024	ABLAPL-6457/2024	I C SAHU	C.O.	COURT NO. 22	Order Dtd. 2024-07-03		(Se at No-101)
194	56747/2024	04.07.2024	WP (C) - 5796/2024	A.K. RANA	C.O.	COURT NO. 22	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
195	56748/2024	04.07.2024	ABLAPL-6398/2024	S BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-07-03		(Se at No-110)
196	56749/2024	04.07.2024	WP (C) - 15804/2024	A. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
197	56750/2024	04.07.2024	WP (C) - 8130/2023	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
198	56751/2024	04.07.2024	BLAPL-2848/2024	NRUSINGHA NANDA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-04		(Se at No-108)
199	56752/2024	04.07.2024	ABLAPL-6289/2024	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-07-03		(Se at No-108)
200	56753/2024	04.07.2024	WP (C) - 15642/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
201	56755/2024	04.07.2024	WP (C) - 15802/2024	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
202	56756/2024	04.07.2024	ABLAPL-6293/2024	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-		(Se at No-

							07-03		102)
203	56758/2024	04.07.2024	WP (C) - 15789/2024	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
204	56759/2024	04.07.2024	ABLAPL-6265/2024	I S SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03		(Seat No-101)
205	56760/2024	04.07.2024	WP (C) - 5329/2024	A.K. RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
206	56762/2024	04.07.2024	WP (C) - 15784/2024	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
207	56763/2024	04.07.2024	WP (C) - 5795/2024	A.K. RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
208	56764/2024	04.07.2024	ABLAPL-5973/2024	P SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03		(Seat No-110)
209	56765/2024	04.07.2024	WP (C) - 4229/2024	K.P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
210	56766/2024	04.07.2024	ABLAPL-15131/2023	SUNIL KUMAR PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
211	56768/2024	04.07.2024	ABLAPL-5920/2024	H K PATRA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-1)
212	56769/2024	04.07.2024	BLAPL-6424/20	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd.		(Seat

			24				2024-07-03		No-1)
213	56770/2024	04.07.2024	WP (C) - 4586/2024	S. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
214	56771/2024	04.07.2024	WP (C) - 15777/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
215	56772/2024	04.07.2024	BLAPL-3977/2023	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 5	Order Dtd. 2024-07-02	BAIL-2	(Se at No-12)
216	56773/2024	04.07.2024	ABLAPL-5860/2024	D SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-07-03		(Se at No-12)
217	56775/2024	04.07.2024	WP (C) - 15775/2024	A. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
218	56776/2024	04.07.2024	TRP (C) - 36/2019	P K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-02	M.J.C.	(Se at No-6)
219	56777/2024	04.07.2024	ABLAPL-5853/2024	B K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-07-03		(Se at No-6)
220	56778/2024	04.07.2024	WP (C) - 15773/2024	A. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
221	56779/2024	04.07.2024	TRP (C) - 36/2019	SESHADEV BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-07-02	M.J.C.	(Se at No-6)
222	56780/2024	04.07.2024	WP (C) - 15757/2024	A. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)

223	56781/2024	04.07.2024	ABLAPL-5829/2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se at No-101)
224	56782/2024	04.07.2024	TRP (C) - 166/2024	HEMANTA KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-07-31	M.J.C.	(Se at No-6)
225	56783/2024	04.07.2024	ABLAPL-5825/2024	D MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-03		(Se at No-6)
226	56785/2024	04.07.2024	WP (C) - 15756/2024	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
227	56786/2024	04.07.2024	ABLAPL-5395/2024	D K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-07-03		(Se at No-101)
228	56787/2024	04.07.2024	TRP (C) - 149/2024	B K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	M.J.C.	(Se at No-6)
229	56788/2024	04.07.2024	FAO-361/2023	A.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-01	MISC. APPEAL SEC.	(Se at No-9)
230	56789/2024	04.07.2024	ABLAPL-3872/2024	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-03		(Se at No-9)
231	56790/2024	04.07.2024	WP (C) - 15722/2024	T. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
232	56791/2024	04.07.2024	FAO-353/2023	BISWAJIT MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-01	MISC. APPEAL SEC.	(Se at No-9)
233	56792/2024	04.07.2024	RSA-465/2012	J P KAR	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	SECOND APPEAL	(Se at No-2)
234	56793/2024	04.07.2024	ABLAPL-6045/20	P C MISHRA	C.O.	COURT NO. 11	Order Dtd.	BAIL-1	(Se at

			24				2024-07-03		No-6)
235	56794/2024	04.07.2024	WP (C) - 15780/2024	S. K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-07-04	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
236	56795/2024	04.07.2024	WP (C) - 11620/2024	S. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-07-02	WRIT BRANCH -7	(Se at No-15)
237	56796/2024	04.07.2024	WP (C) - 7495/2024	S. BARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-11-19	WRIT BRANCH -8	(Se at No-41)
238	56797/2024	04.07.2024	ABLAPL-6489/2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-06-28		(Se at No-41)
239	56798/2024	04.07.2024	WP (C) - 15806/2024	S. K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-07-04	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
240	56799/2024	04.07.2024	WP (C) - 15703/2024	S. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
241	56800/2024	04.07.2024	BLAPL-5694/2024	AK SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-04		(Se at No-101)
242	56801/2024	04.07.2024	WP (C) - 15924/2024	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
243	56802/2024	04.07.2024	RSA-531/2023	A.K. SARANGI	C.O.	DR (J)	Order Dtd. 2024-07-29		(Se at No-103)
244	56803/2024	04.07.2024	BLAPL-3949/2024	H.K. BISWAL	C.O.	DR (J)	Order Dtd. 2024-07-03		(Se at No-103)

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24 5	56804/2 024	04.07.20 24	TRPCRL- 53/2024	N. ROUT	C.O.	DR (J)	Order Dtd. 2024- 07-03		(Se at No- 103)
24 6	56805/2 024	04.07.20 24	ABLAPL- 12617/2 023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023- 12-19		(Se at No- 103)
24 7	56806/2 024	04.07.20 24	RSA- 496/200 5	P.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024- 07-02	SECOND APPEAL	(Se at No- 3)
24 8	56807/2 024	04.07.20 24	BLAPL- 4001/20 24	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024- 07-03	BAIL-1	(Se at No- 2)
24 9	56808/2 024	04.07.20 24	RSA- 196/201 1	M/S PRAMOD K. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024- 07-02	SECOND APPEAL	(Se at No- 6)
25 0	56809/2 024	04.07.20 24	ABLAPL- 5964/20 24	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 07-03	BAIL-1	(Se at No- 4)
25 1	56810/2 024	04.07.20 24	WP (C) - 15787/2 024	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 07-04	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
25 2	56811/2 024	04.07.20 24	WP (C) - 15787/2 024	B.K. RATH	C.O.	COURT NO. 11	Order Dtd. 2024- 07-04	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
25 3	56812/2 024	04.07.20 24	BLAPL- 6324/20 24	AK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 07-03	BAIL-2	(Se at No- 10)
25 4	56813/2 024	04.07.20 24	BLAPL- 6324/20 24	RR DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 07-03	BAIL-2	(Se at No- 10)
25 5	56814/2 024	04.07.20 24	BLAPL- 4724/20 24	S MOHANTY	C.O.	COURT NO. 11			(Se at No- 10)

256	56815/2024	04.07.2024	BLAPL-5453/2024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-07-02		(Se at No-10)
257	56817/2024	04.07.2024	BLAPL-6364/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	BAIL-2	(Se at No-7)
258	56818/2024	04.07.2024	ABLAPL-5050/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-03		(Se at No-7)
259	56819/2024	04.07.2024	CRLA-1066/2023	B. PARIJA	C.O.	COURT NO. 7	Order Dtd. 2024-08-13	CRIMINAL APPEAL	(Se at No-9)
260	56820/2024	04.07.2024	ABLAPL-6586/2024	S. K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	BAIL-2	(Se at No-7)
261	56821/2024	04.07.2024	WP (C) - 12277/2024	R. K. DEHURY	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	WRIT BRANCH -7	(Se at No-18)
262	56822/2024	04.07.2024	BLAPL-6446/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2024-07-02		(Se at No-18)
263	56823/2024	04.07.2024	CRLMC-2325/2024	J. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-02	CRIMINAL MISC	(Se at No-2)
264	56824/2024	04.07.2024	CRLMC-2350/2024	B. K. DALAI	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	CRIMINAL MISC	(Se at No-2)
265	56825/2024	04.07.2024	CRLMC-2015/2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-02	CRIMINAL MISC	(Se at No-1)
266	56826/2024	04.07.2024	CRLMC-2371/2024	S. P. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-02	CRIMINAL MISC	(Se at No-2)
267	56827/2024	04.07.2024	CRLMC-2223/2024	M. K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-07-02	CRIMINAL MISC	(Se at No-7)
268	56828/2024	04.07.2024	CRLREV-287/2024	D. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-		(Se at No-

							07-03		7)
269	56829/2024	04.07.2024	WP (C) - 13827/2024	P. K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	WRIT BRANCH -8	(Se at No-29)
270	56830/2024	04.07.2024	CRLMC-2395/2024	M.BANARJI	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-29)
271	56831/2024	04.07.2024	WP (C) - 14575/2024	B. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	WRIT BRANCH -1	(Se at No-1)
272	56832/2024	04.07.2024	CRLMC-2391/2024	R.K.MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-1)
273	56833/2024	04.07.2024	BLAPL-5398/2024	CHIRANJAYA MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-1)
274	56834/2024	04.07.2024	WP (C) - 15877/2024	S. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-22	WRIT BRANCH -7	(Se at No-15)
275	56835/2024	04.07.2024	ABLAPL-6576/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	BAIL-2	(Se at No-7)
276	56836/2024	04.07.2024	CRLMC-2360/2024	S.K.BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-07-01	CRIMINAL MISC	(Se at No-2)
277	56837/2024	04.07.2024	WP (C) - 15601/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	WRIT BRANCH -4	(Se at No-17)
278	56838/2024	04.07.2024	CRLMC-2349/2024	A.S.PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-07-01	CRIMINAL MISC	(Se at No-2)
279	56839/2024	04.07.2024	WP (C) - 15740/2024	B. K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-02	WRIT BRANCH -6	(Se at No-16)
280	56840/2024	04.07.2024	ABLAPL-6576/2024	SAUMYA RANJAN PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	BAIL-2	(Se at No-7)
281	56841/2024	04.07.2024	CRLMC-2337/2024	R.N.BEHERA	C.O.	COURT NO. 10	Order Dtd.	CRIMINAL	(Se at

			24				2024-07-02	MISC	No-2)
28 2	56842/2 024	04.07.20 24	WP (C) - 15783/2 024	B. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 08-05	WRIT BRANCH -6	(Se at No- 16)
28 3	56843/2 024	04.07.20 24	WP (C) - 15854/2 024	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 07-03	WRIT BRANCH -7	(Se at No- 15)
28 4	56844/2 024	04.07.20 24	WP (C) - 14980/2 024	B. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024- 08-06	WRIT BRANCH -5	(Se at No- 20)
28 5	56845/2 024	04.07.20 24	WP (C) - 15012/2 024	B. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -6	(Se at No- 26)
28 6	56846/2 024	04.07.20 24	WP (C) - 14751/2 024	G. C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024- 08-12	WRIT BRANCH -3	(Se at No- 12)
28 7	56847/2 024	04.07.20 24	CRLMC- 2229/20 24	DASHARATHI KHILAR	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	CRIMIN AL MISC	(Se at No- 7)
28 8	56848/2 024	04.07.20 24	WP (C) - 14819/2 024	S. K. PAL	C.O.	COURT NO. 10	Order Dtd. 2024- 07-02	WRIT BRANCH -4	(Se at No- 17)
28 9	56849/2 024	04.07.20 24	ABLAPL- 2155/20 24	P S DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03	BAIL-2	(Se at No- 8)
29 0	56850/2 024	04.07.20 24	ABLAPL- 6341/20 24	PRADIPTA BEURA	C.O.	COURT NO. 2	Order Dtd. 2024- 06-26		(Se at No- 8)
29 1	56851/2 024	04.07.20 24	CRLREV- 37/2024	D. DASH	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03	CRIMIN AL REVISI ON	(Se at No- 3)
29 2	56852/2 024	04.07.20 24	ABLAPL- 6305/20 24	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03	BAIL-1	(Se at No- 3)
29 3	56853/2 024	04.07.20 24	CRLREV- 305/202 4	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03	CRIMIN AL REVISI ON	(Se at No- 5)
29	56854/2	04.07.20	ABLAPL-	R R NAYAK	C.O.	COURT	Order		(Se

4	024	24	6308/20 24			NO. 2	Dtd. 2024- 07-03		at No- 5)
29 5	56855/2 024	04.07.20 24	BLAPL- 2422/20 24	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03		(Se at No- 5)
29 6	56856/2 024	04.07.20 24	CRLREV- 185/202 4	R.K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03	CRIMIN AL REVISI ON	(Se at No- 4)
29 7	56857/2 024	04.07.20 24	WP (C) - 12012/2 022	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-03	WRIT BRANCH -2	(Se at No- 45)
29 8	56858/2 024	04.07.20 24	WP (C) - 13160/2 024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 07-12	WRIT BRANCH -1	(Se at No- 2)
29 9	56859/2 024	04.07.20 24	WP (C) - 15654/2 024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 07-22	WRIT BRANCH -4	(Se at No- 17)
30 0	56860/2 024	04.07.20 24	WP (C) - 15604/2 024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024- 07-04	WRIT BRANCH -4	(Se at No- 17)
30 1	56861/2 024	04.07.20 24	WP (C) - 15632/2 024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024- 07-04	WRIT BRANCH -4	(Se at No- 17)
30 2	56862/2 024	04.07.20 24	WP (C) - 8026/20 23	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 07-03	WRIT BRANCH -2	(Se at No- 8)
30 3	56863/2 024	04.07.20 24	CRLMC- 2334/20 24	D.LALA	C.O.	COURT NO. 1	Order Dtd. 2024- 07-02	CRIMIN AL MISC	(Se at No- 2)
30 4	56864/2 024	04.07.20 24	ABLAPL- 12085/2 023	R.K.SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024- 07-02	BAIL-2	(Se at No- 9)
30 5	56865/2 024	04.07.20 24	WP (C) - 15790/2 024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 07-04	WRIT BRANCH -6	(Se at No- 16)
30 6	56866/2 024	04.07.20 24	WPC (OA) - 374/201 8	B. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 07-01	OA Branch	(Se at No- 1)

307	56867/2024	04.07.2024	WPC (OAC) - 197/2018	M/S SARBESWAR PRUSTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-03	OA Branch	(Se at No-1)
308	56868/2024	04.07.2024	WP (C) - 14800/2016	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-04	WRIT BRANCH -2	(Se at No-45)
309	56869/2024	04.07.2024	WP (C) - 17700/2016	A.K. ROUL	C.O.	COURT NO. 1	Order Dtd. 2024-05-30	WRIT BRANCH -6	(Se at No-36)
310	56870/2024	04.07.2024	ABLAPL-6577/2024	K DANG	C.O.	COURT NO. 1	Order Dtd. 2024-07-03		(Se at No-36)
311	56871/2024	04.07.2024	WP (C) - 16651/2015	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-03	WRIT BRANCH -5	(Se at No-23)
312	56872/2024	04.07.2024	WP (C) - 16657/2015	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-03	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
313	56873/2024	04.07.2024	WP (C) - 42022/2023	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -8	(Se at No-42)
314	56874/2024	04.07.2024	CRLA-938/2022	N.ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-08-12	CRIMINAL APPEAL	(Se at No-7)
315	56875/2024	04.07.2024	ARBA-5/2024	R.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-07-16		(Se at No-7)
316	56876/2024	04.07.2024	CRLA-16/2004	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	CRIMINAL APPEAL	(Se at No-10)
317	56877/2024	04.07.2024	CRA-100/1993	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	CRIMINAL APPEAL	(Se at No-4)
318	56878/2024	04.07.2024	WP (C) - 15595/2024	G.C. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-10-24	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)

319	56879/2024	04.07.2024	CRA-141/1991	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	CRIMINAL APPEAL	(Se at No-5)
320	56880/2024	04.07.2024	WP (C) - 6627/2024	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
321	56881/2024	04.07.2024	WP (C) - 6627/2024	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
322	56884/2024	04.07.2024	ABLAPL-6597/2024	PRADIPTA BEURA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-121)
323	56885/2024	04.07.2024	ABLAPL-6574/2024	P BEURA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-121)
324	56886/2024	04.07.2024	ABLAPL-6587/2024	PRADIPTA BEURA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-121)
325	56887/2024	04.07.2024	ABLAPL-6578/2024	L PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	BAIL-2	(Se at No-7)
326	56888/2024	04.07.2024	ABLAPL-6589/2024	D SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-7)
327	56889/2024	04.07.2024	ABLAPL-6589/2024	RR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-7)
328	56890/2024	04.07.2024	ABLAPL-6590/2024	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-7)
329	56891/2024	04.07.2024	BLAPL-3972/2024	J. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-7)
33	56892/2024	04.07.2024	ABLAPL-	UC JENA	C.O.	COURT	Order		(Se

0	024	24	6591/2024			NO. 7	Dtd. 2024-07-03		at No-7)
331	56893/2024	04.07.2024	ABLAPL-6592/2024	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-7)
332	56894/2024	04.07.2024	ABLAPL-6593/2024	UC JENA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	BAIL-2	(Se at No-7)
333	56895/2024	04.07.2024	ABLAPL-6595/2024	A PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	BAIL-1	(Se at No-1)
334	56896/2024	04.07.2024	ABLAPL-5901/2024	HK PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	BAIL-1	(Se at No-2)
335	56897/2024	04.07.2024	WP (C) - 4229/2024	P.K.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
336	56898/2024	04.07.2024	ABLAPL-5902/2024	HK PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-116)
337	56899/2024	04.07.2024	ABLAPL-6554/2024	HK PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-07-03	BAIL-1	(Se at No-6)
338	56900/2024	04.07.2024	ABLAPL-6582/2024	DK DALAI	C.O.	COURT NO. 7	Order Dtd. 2024-07-03		(Se at No-6)
339	56901/2024	04.07.2024	TRPCRL-115/2023	AC MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-07-01		(Se at No-6)
340	56902/2024	04.07.2024	WP (C) - 15271/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-119)
341	56903/2024	04.07.2024	WP (C) - 12007/2022	P.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-07-03	WRIT BRANCH -2	(Se at No-45)

34 2	56904/2 024	04.07.20 24	WP (C) - 12010/2 022	P.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024- 07-03	WRIT BRANCH -2	(Se at No- 45)
34 3	56905/2 024	04.07.20 24	ABLAPL- 6445/20 24	D. MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024- 07-03		(Se at No- 45)
34 4	56906/2 024	04.07.20 24	BLAPL- 6412/20 24	JYOTISH RANJAN DAS	C.O.	COURT NO. 3	Order Dtd. 2024- 07-04		(Se at No- 45)
34 5	56462/2 024	04.07.20 24	CMP- 195/202 0	TAPAN KUMAR SWAIN	GENERAL		Order Dtd. 2021- 01-13	WRIT BRANCH -1	(Se at No- 31)
34 6	56485/2 024	04.07.20 24	WP (C) - 20392/2 019	MANAS PATI	GENERAL		Order Dtd. 2024- 06-28	WRIT BRANCH -2	(Se at No- 8)
34 7	56491/2 024	04.07.20 24	WP (C) - 36181/2 020	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH -3	(Se at No- 28)
34 8	56492/2 024	04.07.20 24	WP (C) - 36184/2 020	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH -3	(Se at No- 28)
34 9	56537/2 024	04.07.20 24	BLAPL- 11975/2 023	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Docume nt	BAIL-1	(Se at No- 4)
35 0	56542/2 024	04.07.20 24	BLAPL- 11975/2 023	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024- 06-24	BAIL-1	(Se at No- 4)
35 1	56588/2 024	04.07.20 24	BLAPL- 2894/20 24	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024- 07-03		(Se at No- 4)
35 2	56630/2 024	04.07.20 24	ABLAPL- 2948/20 24	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024- 07-03	BAIL-2	(Se at No- 12)
35 3	56647/2 024	04.07.20 24	ABLAPL- 3294/20 24	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024- 07-03		(Se at No- 12)
35 4	56667/2 024	04.07.20 24	ABLAPL- 6605/20 24	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-		(Se at No-

							07-03		12)
355	56674/2024	04.07.2024	WPC (OA) - 246/2018	MANAS PATI	GENERAL		Order Dtd. 2024-07-02	OA Branch	(Seat No-1)
356	56675/2024	04.07.2024	WP (C) - 2621/2014	CHANDAN KUMAR NAYAK	GENERAL		Entire Brief		(Seat No-1)
357	56676/2024	04.07.2024	CMP- 195/2020	TAPAN KUMAR SWAIN	GENERAL		Order Dtd. 2020-03-16	WRIT BRANCH -1	(Seat No-31)
358	56694/2024	04.07.2024	WP (C) - 8516/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -2	(Seat No-9)
359	56697/2024	04.07.2024	WP (C) - 10948/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -4	(Seat No-17)
360	56699/2024	04.07.2024	WP (C) - 10949/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -4	(Seat No-17)
361	56701/2024	04.07.2024	WP (C) - 14422/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH -7	(Seat No-5)
362	56704/2024	04.07.2024	WP (C) - 10950/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -4	(Seat No-17)
363	56706/2024	04.07.2024	WP (C) - 14838/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH -4	(Seat No-17)
364	56708/2024	04.07.2024	WP (C) - 10951/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -4	(Seat No-17)
365	56724/2024	04.07.2024	WP (C) - 36182/2020	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH -3	(Seat No-28)
366	56726/2024	04.07.2024	MATA- 127/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-07-02	FIRST APPEAL	(Seat No-3)
367	56729/2024	04.07.2024	CRLA- 558/202	KULDEEP MOHANTY	GENERAL		Judgement	CRIMINAL	(Seat

			4				Dtd. 2024- 07-03	APPEAL	No- 11)
36 8	56730/2 024	04.07.20 24	WP (C) - 6741/20 24	DEBASIS TRIPATHY	GENER AL		Order Dtd. 2024- 07-02	WRIT BRANCH -1	(Se at No- 3)
36 9	56731/2 024	04.07.20 24	WP (C) - 15010/2 024	MANAS PATI	GENER AL		Order Dtd. 2024- 07-02	WRIT BRANCH -6	(Se at No- 26)
37 0	56733/2 024	04.07.20 24	ABLAPL- 6560/20 24	DIBYA PRAKASH MISHRA	GENER AL		Order Dtd. 2024- 07-02		(Se at No- 26)
37 1	56754/2 024	04.07.20 24	WP (C) - 10780/2 024	MANAS PATI	GENER AL		Order Dtd. 2024- 06-26	WRIT BRANCH -6	(Se at No- 26)
37 2	56757/2 024	04.07.20 24	WP (C) - 10953/2 023	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024- 05-08	WRIT BRANCH -4	(Se at No- 17)
37 3	56761/2 024	04.07.20 24	WP (C) - 10952/2 023	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024- 05-08	WRIT BRANCH -4	(Se at No- 17)
37 4	56767/2 024	04.07.20 24	WPC (OA) - 2409/20 18	M/S MANAS PATI	GENER AL		Order Dtd. 2024- 07-03	OA Branch	(Se at No- 1)
37 5	56774/2 024	04.07.20 24	CRLREV- 265/202 4	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2024- 07-03	CRIMIN AL REVISI ON	(Se at No- 1)
37 6	56784/2 024	04.07.20 24	BLAPL- 5611/20 24	KULDEEP MOHANTY	GENER AL		Order Dtd. 2024- 07-04		(Se at No- 1)
37 7	56816/2 024	04.07.20 24	ABLAPL- 6638/20 24	HAREKRUSHNA DASH	GENER AL		Order Dtd. 2024- 07-04		(Se at No- 1)
37 8	56882/2 024	04.07.20 24	WP (C) - 10954/2 023	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024- 05-08	WRIT BRANCH -4	(Se at No- 17)
37 9	56883/2 024	04.07.20 24	WP (C) - 2067/20 24	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024- 03-12	WRIT BRANCH -3	(Se at No- 12)

380	56454/2024	04.07.2024	WP (C) - 1385/2024	B BARIK	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -4	(Se at No-19)
381	56455/2024	04.07.2024	WP (C) - 4109/2024	B BARIK	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
382	56456/2024	04.07.2024	WP (C) - 4232/2024	B BARIK	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
383	56457/2024	04.07.2024	WP (C) - 20713/2017	P K DAS	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH -4	(Se at No-19)
384	56458/2024	04.07.2024	WP (C) - 4111/2024	B BARIK	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-13)
385	56459/2024	04.07.2024	WP (C) - 5486/2024	B BARIK	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -1	(Se at No-2)
386	56460/2024	04.07.2024	WP (C) - 11547/2024	D K MOHANTY	GENERAL		Order Dtd. 2024-06-20	WRIT BRANCH -6	(Se at No-16)
387	56461/2024	04.07.2024	WP (C) - 3638/2011	R C P	GENERAL		Order Dtd. 2023-02-07	WRIT BRANCH -6	(Se at No-36)
388	56463/2024	04.07.2024	WP (C) - 33788/2023	S R BARIK	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH -5	(Se at No-47)
389	56467/2024	04.07.2024	WP (C) - 14912/2020	G SINGH	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH -1	(Se at No-30)
390	56469/2024	04.07.2024	WP (C) - 5851/2015	P K SWAIN	GENERAL		Order Dtd. 2017-04-13		(Se at No-30)
391	56471/2024	04.07.2024	WP (C) - 13648/2022	J SAHOO	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
39	56473/2	04.07.20	WP (C) -	B SAMAL	GENERAL		Order	WRIT	(Se

2	024	24	1333/2022		AL		Dtd. 2024-05-30	BRANCH-7	at No-5)
393	56475/2024	04.07.2024	WP (C) - 1333/2022	B SAMAL	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-7	(Se at No-5)
394	56477/2024	04.07.2024	WP (C) - 23458/2021	S N SAHOO	GENERAL		Order Dtd. 2024-10-21	WRIT BRANCH-1	(Se at No-30)
395	56480/2024	04.07.2024	WP (C) - 2406/2022	B SAMAL	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-5	(Se at No-21)
396	56481/2024	04.07.2024	WP (C) - 2755/2022	B SAMAL	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-1	(Se at No-1)
397	56482/2024	04.07.2024	OJC-2700/1994	M DAS	GENERAL		Order Dtd. 2019-04-24		(Se at No-1)
398	56483/2024	04.07.2024	CRLA-406/2007	H DAS	GENERAL		Order Dtd. 2024-07-19	CRIMINAL APPEAL	(Se at No-1)
399	56484/2024	04.07.2024	CRLMA-414/2023	K K MISHRA	GENERAL		Order Dtd. 2023-10-12	BAIL-2	(Se at No-8)
400	56486/2024	04.07.2024	CRLA-265/2012	H SUNDARA	GENERAL		Order Dtd. 2024-07-01	CRIMINAL APPEAL	(Se at No-4)
401	56487/2024	04.07.2024	RVWPET-217/2023	R SAHOO	GENERAL		Order Dtd. 2024-06-21	CIVIL REVISION	(Se at No-1)
402	56488/2024	04.07.2024	CRLREV-727/2019	S K BISWAL	GENERAL		Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-4)
403	56490/2024	04.07.2024	CMP-493/2024	N K ROUT	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH-2	(Se at No-6)
404	56497/2024	04.07.2024	WP (C) - 1385/2024	BASUDEV BARIK	GENERAL		Judgem ent Dtd. 2024-	WRIT BRANCH-4	(Se at No-19)

							03-12		
405	56499/2024	04.07.2024	WP (C) - 1385/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -4	(Seat No-19)
406	56500/2024	04.07.2024	WP (C) - 1385/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -4	(Seat No-19)
407	56502/2024	04.07.2024	WP (C) - 1385/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -4	(Seat No-19)
408	56503/2024	04.07.2024	WP (C) - 1385/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -4	(Seat No-19)
409	56504/2024	04.07.2024	WP (C) - 1385/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -4	(Seat No-19)
410	56505/2024	04.07.2024	WP (C) - 978/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -8	(Seat No-29)
411	56506/2024	04.07.2024	WP (C) - 978/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -8	(Seat No-29)
412	56507/2024	04.07.2024	WP (C) - 978/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -8	(Seat No-29)
413	56510/2024	04.07.2024	WP (C) - 1560/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -6	(Seat No-26)
414	56512/2024	04.07.2024	WP (C) - 1560/2024	BASUDEV BARIK	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH -6	(Seat No-26)
415	56515/2024	04.07.2024	WP (C) -	BASUDEV BARIK	GENERAL		Judgem	WRIT	(Se

5	024	24	1560/20 24		AL		ent Dtd. 2024- 03-12	BRANCH -6	at No- 26)
41 6	56517/2 024	04.07.20 24	ABLAPL- 6149/20 24	K DAS	GENER AL		Order Dtd. 2024- 06-21		(Se at No- 26)
41 7	56540/2 024	04.07.20 24	CRIMC- 1274/20 18	D K JENA	GENER AL		Order Dtd. 2018- 05-15		(Se at No- 26)
41 8	56541/2 024	04.07.20 24	WP (C) - 1560/20 24	BASUDEV BARIK	GENER AL		Judgem ent Dtd. 2024- 03-12	WRIT BRANCH -6	(Se at No- 26)
41 9	56544/2 024	04.07.20 24	WP (C) - 1560/20 24	BASUDEV BARIK	GENER AL		Judgem ent Dtd. 2024- 03-12	WRIT BRANCH -6	(Se at No- 26)
42 0	56547/2 024	04.07.20 24	WP (C) - 4199/20 24	BASUDEV BARIK	GENER AL		Judgem ent Dtd. 2024- 03-13	WRIT BRANCH -3	(Se at No- 13)
42 1	56548/2 024	04.07.20 24	WP (C) - 5285/20 24	BASUDEV BARIK	GENER AL		Judgem ent Dtd. 2024- 03-13	WRIT BRANCH -7	(Se at No- 44)
42 2	56550/2 024	04.07.20 24	WP (C) - 5285/20 24	BASUDEV BARIK	GENER AL		Judgem ent Dtd. 2024- 03-13	WRIT BRANCH -7	(Se at No- 44)
42 3	56553/2 024	04.07.20 24	WP (C) - 5285/20 24	BASUDEV BARIK	GENER AL		Judgem ent Dtd. 2024- 03-13	WRIT BRANCH -7	(Se at No- 44)
42 4	56563/2 024	04.07.20 24	WP (C) - 1560/20 24	BISWAJIT SAHOO	GENER AL		Judgem ent Dtd. 2024- 03-12	WRIT BRANCH -6	(Se at No- 26)
42 5	56566/2 024	04.07.20 24	WP (C) - 1560/20 24	BISWAJIT SAHOO	GENER AL		Judgem ent Dtd. 2024- 03-12	WRIT BRANCH -6	(Se at No- 26)

426	56632/2024	04.07.2024	WA-580/2024	JAYMARATHI SENAPATI	GENERAL		Order Dtd. 2024-06-18	WRIT APPEAL	(Se at No-5)
427	56633/2024	04.07.2024	WA-580/2024	JAYMARATHI SENAPATI	GENERAL		Order Dtd. 2024-06-18	WRIT APPEAL	(Se at No-5)
428	56634/2024	04.07.2024	CRLREV-474/1983	M DAS	GENERAL		Order Dtd. 1987-08-21		(Se at No-5)
429	56644/2024	04.07.2024	CRLMC-536/2024	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-03-06	CRIMINAL MISC	(Se at No-5)
430	56645/2024	04.07.2024	WP (C) - 7385/2020	S MISHRA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH -2	(Se at No-8)
431	56688/2024	04.07.2024	WP (C) - 5696/2024	D BARIK	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
432	56690/2024	04.07.2024	WP (C) - 14272/2024	H PAIKARAY	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH -5	(Se at No-32)
433	56692/2024	04.07.2024	WP (C) - 25711/2014	B K LENKA	GENERAL		Order Dtd. 2021-12-27	WRIT BRANCH -1	(Se at No-2)
434	56695/2024	04.07.2024	WP (C) - 13134/2007	P K MOHANTY	GENERAL		Order Dtd. 2008-11-21		(Se at No-2)
435	56698/2024	04.07.2024	WP (C) - 11454/2024	P K MOHANTY	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH -5	(Se at No-23)
436	56700/2024	04.07.2024	WP (C) - 38927/2023	R K MAHA BHOI	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH -6	(Se at No-36)
437	56702/2024	04.07.2024	WP (C) - 1307/2014	R K MAHA BHOI	GENERAL		Order Dtd. 2014-01-24		(Se at No-36)
438	56703/2024	04.07.2024	WP (C) -	S K PARIDA	GENERAL		Order	WRIT	(Se at No-36)

8	024	24	29084/2019		AL		Dtd. 2024-04-26	BRANCH-6	at No-16)
439	56705/2024	04.07.2024	WP (C) - 2482/2017	P K MISHRA	GENERAL		Order Dtd. 2017-05-03		(Se at No-16)
440	56707/2024	04.07.2024	ITA-80/2023	K C PANDA	GENERAL		Order Dtd. 2024-07-01	CIVIL REVISION	(Se at No-4)
441	56709/2024	04.07.2024	OJC-2205/1997	S DAS	GENERAL		Order Dtd. 1998-10-20		(Se at No-4)
442	56711/2024	04.07.2024	SA-207/1989	P K MISHRA	GENERAL		Order Dtd. 2022-04-25	SECOND APPEAL	(Se at No-3)
443	56713/2024	04.07.2024	RSA-302/2008	D NAYAK	GENERAL		Order Dtd. 2019-08-07	SECOND APPEAL	(Se at No-3)
444	56715/2024	04.07.2024	RFA-67/2006	D PRADHAN	GENERAL		Order Dtd. 2024-05-21	FIRST APPEAL	(Se at No-3)
445	56717/2024	04.07.2024	CRLMC-3106/2012	B K LENKA	GENERAL		Order Dtd. 2014-03-01		(Se at No-3)
446	56718/2024	04.07.2024	CRLMC-1520/2024	H SUNDARA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-2)
447	56720/2024	04.07.2024	ABLAPL-5123/2024	A SAHOO	GENERAL		Order Dtd. 2024-06-24	BAIL-2	(Se at No-9)
448	56728/2024	04.07.2024	CMAPL-370/2017	M.N MOHANTY	GENERAL		Order Dtd. 2024-07-19	M.J.C.	(Se at No-3)
449	56736/2024	04.07.2024	ABLAPL-4649/2024	S MEHER	GENERAL		Order Dtd. 2024-05-13	BAIL-2	(Se at No-10)
450	56738/2024	04.07.2024	ABLAPL-783/2024	P N NAYAK	GENERAL		Order Dtd. 2024-02-21	BAIL-2	(Se at No-10)

45 1	56740/2 024	04.07.20 24	ABLAPL- 6512/20 24	S BARIK	GENER AL		Order Dtd. 2024- 07-03	BAIL-1	(Se at No- 5)
45 2	56742/2 024	04.07.20 24	WP(C) - 17470/2 021	S C ACHARYA	GENER AL		Order Dtd. 2021- 11-03	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 104)
45 3	56746/2 024	04.07.20 24	WP(C) - 17472/2 021	S C ACHARYA	GENER AL		Order Dtd. 2021- 11-03	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 104)

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